

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/152(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR.OM PRAKASH PRAHLADKAPERSONAL GUARANTOR OF M/S HITAIISHI KK MANUFACTURING COMPANY PRIVTE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Rashmi Singhee, Adv.] For the Personal Guarantor
Ms. Sanjana Shaw, Adv.]

Ms. Pallavi Ray, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of the resolution professional submits that Report has been prepared and the same is filed today. Let the same be shared with the Financial Creditor as well as the Personal Guarantor.
3. Let an Objection, if any, to the RP's Report be raised by the Personal Guarantor within a period of ten (10) days.
4. List this matter for further consideration on **28.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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